

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1144**  
TO BE ANSWERED ON 28.06.2019

**ONE-STOP-CENTRES IN BIHAR**

+1144. SHRIMATI RAMA DEVI:  
SHRI GIRIDHARI YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the 'One-Stop Centres' currently operational in Bihar and the districts which are not covered by One Stop-Centres;
- (b) the reason for non coverage of some districts under the said schemes;
- (c) the details of the funds allocated towards 'One-Stop-Centres' during the last two years, year-wise;
- (d) the details of unutilized funds under the scheme and the reasons for not utilizing the allocated funds; and
- (e) the response of the Government in this regard?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a): The Government of India is implementing One Stop Centre (OSC) scheme for setting up One Stop Centre since 1<sup>st</sup> April 2015 to support women affected by violence. In Bihar, 38 OSCs have been sanctioned for in a phased manner during the financial years 2015-16, 2016-17 and 2018-19. Presently 38 OSCs are operational in all the districts of Bihar (Annexure-I).
- (b): Question does not arise.
- (c) to (e): During the year 2017-18, no fund was released, however, the fund released in the previous year was revalidated for utilisation during the year 2017-18. Further, during 2018-19, Rs.308.32 lakh was released to the districts of Bihar by the Government of India. These funds have been released to the districts of Bihar for running of the OSCs by setting them up in pre-existing buildings as well as for construction of new buildings for OSCs as per the provisions of the OSC Scheme. Since the OSC Scheme is an ongoing scheme, all unutilised funds are available with the State Government/ District Authorities for its implementation. Directions have been issued from time to time for speedy implementation of the OSC scheme and proper utilisation of its funds.

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Annexure referred to in reply to Part (a) to (c) of the Lok Sabha Un-starred Question No.1144 for 28.06.2019 regarding 'One-Stop-Centres in Bihar

**List of approved and functional One Stop Centres in the State of Bihar**

Sl. No.	Name of Districts approved for One Stop Centre
1.	Araria
2.	Anwal
3.	Aurangabad
4.	Banka
5.	Begusarai
6.	Bhagalpur
7.	Bhojpur
8.	Buxar
9.	Chapra/Saran
10.	Darbhanga
11.	East Champaran
12.	Gaya
13.	Gopalganj
14.	Jamui
15.	Jehanabad
16.	Kaimur(Bhabua)
17.	Katihar
18.	Khagaria
19.	Kishanganj
20.	Lakhisarai
21.	Madhepura
22.	Madhubani
23.	Munger
24.	Muzaffarpur
25.	Nalanda
26.	Nawada
27.	Patna
28.	Purnia
29.	Rohtas
30.	Saharsa
31.	Samastipur
32.	Sheikhpura
33.	Sheohar
34.	Sitamarhi
35.	Siwan
36.	Supaul
37.	Vaishali
38.	West Champaran